



Central Administrative Tribunal

Jammu Bench, Jammu

Hearing through video conferencing

OA No. 062/613/2020

Tuesday, this the 31st day of August, 2020

Hon'ble Mr. Rakesh Sagar Jain, Member (J)

Dr. Aijaz Iqbal Sheikh, S/o Gh Nabi Sheikh resident of
Pattan Baramulla

.....Applicant

(Advocate: Mr. Mudasir Bin Hassan)

Versus

1. Union Territory of Jammu and Kashmir through Commissioner-cum-Secretary to Govt. health and Medical Education Department, civil Secretariat, Srinagar/Jammu
2. Director Health Services, Kashmir Srinagar
3. Principal/Dean, Government Medical College, Jammu.

.....Respondents

(Advocate: Mr. Amit Gupta AAG)

O R D E R**Rakesh Sagar Jain Member (J):**

1. Learned counsel for the applicant submits that he seeks to withdraw the present OA.
2. Accordingly, OA is dismissed as withdrawn. No costs

**(Rakesh Sagar Jain)
Member (J)**

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